GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1956
ANSWERED ON:01.12.2009
WAYSIDE AMENITIES ON HIGHWAYS
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Saroj Smt. Sushila

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) Whether the Union Government/NHAI proposes to give incentives to private entrepreneurs for setting up of wayside amenities on the National Highways;
- (b) if so, the details thereof;
- (c) Whether the locations/sites for the purpose have been identified; and
- (d) If so, the details thereof, State-wise, and NH-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a)&(b) As per Ministry's policy the land will be provided on lease to the private entrepreneurs on competitive basis for setting up of wayside amenities along the National Highways. The entrepreneur offering to pay the highest amount of lease rent to the Government per annum is given land to develop wayside amenities for certain period varying from 15 to 30 years on which he is allowed to develop and operate the wayside amenities.

(c)&(d) The detail of such identified locations, State-wise and NH-wise, are placed at Annexure-I.